

CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH

Present : Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman  
Hon'ble Mr. M.S. Mukherjee, Administrative Member

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(1) O.A. No. 365 of 1996

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Arindam Choudhury & Ors. ....

Applicants

-Vs-

Union of India & Ors.  
(Railway Recruitment Board) ....

Respondents

For applicants : Dr. Monotosh Mukherjee, counsel  
Mr. A. Chakraborty, counsel  
Mr. P.L. Bose, counsel

For respondents : Mr. M.M. Mullick, counsel (RRB)  
Mr. P.K. Arora, (C.L.W.)  
Mr. P. Chatterjee, counsel (S.E.Rly.)

(2) O.A. No. 740 of 1996

Miss Dipa Sikdar, aged about 28 years, d/o  
Sri Chitta Ranjan Sikdar, residing at Vill:  
Sabdalpur, P.G. Aranghata, Dist. Nadia -  
Pin - 741501

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Applicant

-Vs-

1. Union of India, service through the  
Assistant Secretary, Railway Recruitment  
Board, 16, Strand Road, Calcutta ;
2. The Chairman, Railway Recruitment Board,  
M.M. Building, 16, Strand Road, 4th Floor,  
Calcutta ;
3. The General Manager, S.E. Railway, Garden  
Reach, Calcutta-700 043 ;
4. The Chief Personnel Officer, S.E. Rly.,  
Garden Reach, Calcutta-700 043 ;
5. The General Manager, Chittaranjan Loco-  
motive Works, Chittaranjan, Burdwan ;
6. The Chief Personnel Officer, C.L.W.,  
Chittaranjan, Burdwan.

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Respondents

For applicant : Dr. Monotosh Mukherjee, counsel  
Mr. Amresh Chakraborty, counsel  
Mr. P.L. Bose, counsel

For respondents : Mr. M.M. Mullick, counsel (R.R.B.)  
Mr. P.K. Arora, counsel (C.L.W.)  
Mr. B. Ray, counsel (S.E. Railway)

(3) O.A. No. 386 of 1996

Miss Beas Bhowmick, aged about 28 years, daughter of Late Durgesh Chandra Bhowmick, residing at 14/7, Dakshinayan, P.O. Sodeput, Dist. 24-Parganas(North) - Pin - 743178.

Applicant

-Vs-

1. Union of India, service through the Assistant Secretary, Railway Recruitment Board, 16, Strand Road, Calcutta ;
2. The Chairman, Railway Recruitment Board, M.M. Building, 16, Strand Road, 4th Floor, Calcutta ;
3. The General Manager, South Eastern Railway, Garden Reach, Calcutta-700 043 ;
4. The Chief Personnel Officer, S.E. Rly., Garden Reach, Calcutta - 700 043 ;
5. The General Manager, Chittaranjan Locomotive Works, Chittaranjan, Burdwan ;
6. The Chief Personnel Officer, C.L.W., Chittaranjan, Burdwan.

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Respondents

For applicant : Dr. Monotosh Mukherjee, counsel  
Mr. A. Chakraborty, counsel  
Mr. P.L. Bose, counsel

For respondents : Mr. M.M. Mullick, counsel (RRB)  
Mr. P. Chatterjee, counsel (SE Rly.)  
Mr. P.K. Arora, counsel (CLW)

Heard on : 9.6.97 & 27.6.1997 - Order on : 10.9.1997

O R D E R

A.K. Chatterjee, VC

These three cases are taken up together for disposal by this common judgment because of identical grievance of all the petitioners and identical defence filed by the respondents. In fact, all the 180 petitioners, who have filed these three cases could very well make a single application.

2. Barring unnecessary detail, the petitioners' case is that in response to an advertisement appearing in a certain local English Daily published by the Railway Recruitment Board, Calcutta on 19.3.89 for recruitment of different categories of posts, such as